

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

53/14(1) /ND/2018

In the matter of :
Johnson Leather World Ltd

..PETITIONER

SECTION

Under Section 14(1)

Order delivered on 14.9.2018

Coram :

Dr. Deepti Mukesh,
Hon'ble Member (Judicial)
Dr. V.K. Subburaj
Hon'ble Member (Technical)

For the Petitioner /Op. Creditor : Mr. Arvind Kushwaha, Advocate

For the Respondent/Corporate Debtor :

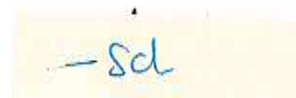
For the Intervener : Ms. Kusum Yadav, Co. Prosecutor for ROC

ORDER

Due to paucity of time, the matter was not able to be taken up. Hence,
the same is adjourned to 19.9.2018.



(DR. V.K. SUBBURAJ)
MEMBER (TECHNICAL)



(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

Surjit